

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 416 of 2020

IN THE MATTER OF:

Gulabchand Jain

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Rajesh Bohra, Advocate.

**For Respondents: Mr. Shivanshu Kumar, Advocate for R-1.
Mr. Atul Sharma, Advocate for R-2.**

ORDER
(Through Virtual Mode)

25.02.2021: Due to paucity of time the matter could not be taken up today.
Post the appeal 'for hearing' on **17th March, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc